

National Company Law Tribunal

Allahabad Bench

CP NO. 63/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE COMPANY: *Indran Turpentine & Rosin Co. Ltd Vs Superior Industries Ltd*

SECTION OF THE COMPANIES ACT: U/S *252, Schedule 8 of I & B code of 2016*

Sl. NO. Name Designation Representation Signature

1.

2.

3. *Rakesh Kumar Singh to ITRCL Ashwade with S. Saxena.* *Petitioner* *[Signature]*

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Mr. Rakesh Kumar Singh Counsel for the petitioner appears. None appears for the opposite party. Notice be issued to all the Respondents by the petitioner along with a copy of the petition. Further a notice be also issued to the Central Government through the office of the OL.

The matter be listed on 3rd August, 2017.

Sd

Date – 06.07.2017

Shri H.P. Chaturvedi (Member Judicial)